

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.01.2024

ORDER NO. 13 of 2024

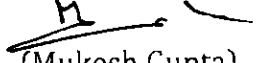
Hon'ble President is pleased to partially modify the roster order no. 216 of 2023 for **CESTAT, Chennai** from **29.01.2024** to **02.02.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 29.01.2024 to 02.02.2024	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. K. Anpazhakan, Hon'ble Member (Technical)	Service Tax Division Bench Matters

Note:

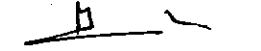
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar